

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/440/2024 C.P. (IB)/1390(MB)2020

IN THE MATTER OF

Beacon Trusteeship Limited

... Petitioner

Vs

Radius Estates and Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 01.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Pooja Yadav (PH)

For the Respondent: Adv. Shyam Kapadia, R1 (PH)

ORDER

IA 440/2024- Both the Counsels have concluded their arguments and pray for time to file their written submissions. Allowed as prayed for. Adjourned to **04.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/